

03.11.2014

O.A.530/2010

No Sitting of division Bench
list on 26.11.2014

BOC

26-11-2014

No sitting of D. B. List on 11/12/2014

BOC

11.12.2014 ✓

O.A. No. 530 of 2010

Hon'ble Mr. Navneet Kumar, Member (J)

Hon'ble Ms. Jayati Chandra, Member (A)

List revised. No one is present on behalf of the applicant. Sri S.K. Singh, learned counsel for the respondents is present. Today, neither there is any request for pass over nor there is any request for adjournment. It appears that applicant is not interested to pursue the original application Accordingly the O.A. is dismissed in default and for non prosecution.

S. Ch
Member (A)

V. R. Grover
Member (J)

OK
Copy dated
Decided 11-12-14
Prepared
16-12-14

vidya